

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.10.2021

ORDER NO. 141 of 2021

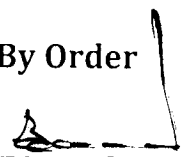
Hon'ble President is pleased to partially modify the roster order no. 127 of 2021 for **CESTAT, Kolkata** on **05.11.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 05.11.2021 Afternoon	Hon'ble Mr. Justice Dilip Gupta, President	Difference of opinion matter in ST/506/2012 National Enterprises vs. CCE & ST, BBSR-II

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar